

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2024 in Cont. Cas(C)/105/2024/(Filing No.)

AITA MAYA GURUNG AND OTHERS

APPLICANTS

VERSUS

THE BRANCH MANAGER,
RELIANCE GENERAL INSURANCE COMPANY LTD.

RESPONDENT

Date: 21.11.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Ms. Pritima Sunam, Advocate.

ORDER

Learned Counsel Ms. Pritima Sunam appearing for Counsel on record Ms. Tashi Doma Bhutia, undertakes to file requisites which was not filed as ordered by this Court on 25-10-2024.

Let requisites be filed within three days and the matter listed after the intervening Winter Vacation.

Judge

21.11.2024